

the State Government. Another proposal was received from the Andhra Pradesh Industrial Development Corporation Ltd. for an integrated fruit and vegetable processing project which, inter alia, envisaged setting up of one fruit and vegetable processing unit at Madanappally in Chittoor District. Certain clarifications and documents have been asked for by this Ministry from this Corporation, reply is still awaited.

Announcement of Result of Grade 'C' Stenographers

4775. SHRIAJIT ANANTRAOPAWAR: Will the PRIME MINISTER be pleased to state:

(a) whether written test for Grade 'C' Stenographers Examination, 1989 was held by Staff Selection Commission on July, 22, 1990 and subsequently stenography speed test conducted in April, 1991;

(b) whether the result of the said examination has not been declared so far;

(c) if so, the reasons therefor for this inordinate delay;

(d) whether due to delay in announcement of the result the career of thousands of candidates have been affected; and

(e) the steps being taken by the Government to announce the result at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes Sir. The Written Test was conducted on 22nd July, 1990 and the Stenography Test during April and May, 1991.

(b) The final result has been declared on 26th August, 1991.

(c) to (e). Do not arise.

Procedure for Selection for Candidates

4776. SHRI RAM NARESH SINGH: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3078 on August, 14, 1991 and state:

(a) the salient features of the procedure adopted by the Union Public Service Commission in selecting candidates on the basis of their performance in the Civil Services (Preliminary) Examinations; and

(b) whether any steps have been taken by the Commission to ensure parity between the standards of the question papers of the different optional subjects and also to ensure that candidates of any particular subject (s), in particular, are not disadvantaged relative to others?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Information is given in the attached statement.

(b) Adequate steps are taken by the Union Public Service Commission to ensure parity between the standards of question papers of different optional subject and also to ensure that candidates choosing any particular subject are neither put to disadvantage nor do they derive any undue advantage relative to others.

STATEMENT

The Civil Services (Preliminary) Examination consists of the following two papers—

Paper I General Studies carrying a maximum of 150 marks.

Paper II AN optional subject to be selected by the candidates out of the 22